

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864

SPECIAL APPEAL No. 576 of 1864.

Mrishnarav Annant
Zoshi Inamdar of the
Tanna Collectorate
(Original Plaintiff)

Appellant

versus

Posha Lohar deceased his
son and heir Shunoo of the
Tanna Collectorate
(Original Defendant)

Respondent,

Rs. 32-11-11

The claim in the Original Suit was to recover the balance
of rent alleged to be due for 5 years.

In Appeal No. 7 of 1864 the def. falls
of the District of Samble at Samble confirmed
the Decree of the M^r: of Pawel who had rejected the claim.

A Special Appeal was preferred in the High Court on the grounds that // there
has been a substantial error in law has
occurred in the investigation of the case
which has produced error in the decision
of

of the case upon its merits in that
the evidence prayed for in the Dar-
khast No. was not taken that /2/
the Court declined to receive the
expenses tendered to call for evidence
and disposed of the case that /3/ there
was an issue raised in the appeal
that the Court of Original Jurisdiction
declined to receive the expenses and
disposed of the case but the appellate
Court has not passed any decision thereon
and that /4/ a further extension ought
to have been once more granted but
it was not done so.

The Court confirm the
Decree of the Collector with costs
on 1st Sept.

By Order

A. J. M. S.

MEMORANDUM OF COSTS incurred in Special Appeal No. 576

of 1864 against the decision of the Acting Collector of the District of *Tanna* and disposed of on the 14th Oct 1864 by *Confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mamledar's Court (including v. fee)</i>	4	3	4
In the <i>Collector's Court</i>	3	12	"
<i>In this Court.</i>			7 15 4
Stamp for Memorandum of Special Appeal	2	"	"
Stamps for copies of Decree and Judgment	1	8	"
Stamp for Vukeelutnama	2	"	"
Batta for Process and Postage	1	2	"
Sectioner's Fee	"	10	"
Vukeel's Fee	"	15	4
			8 4 3
		Rupees....	16 3 7

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mamledar's Court</i>	1	15	4
In the <i>Collector's Court</i>	"	"	"
<i>In this Court.</i>			1 15 4
Stamp for Vukeelutnama	"	"	"
Vukeel's Fee	"	"	"
			" " "
		Rupees....	1 15 4



Subst

Subst
For Acting Registrar

For Sealer
The 14th day of October 1864